Annexure – 7

Name of the corporate debtor: FEEDBACK INFRA PRIVATE LIMITED

Date of commencement of CIRP: 11th January 2024 (Copy of order received on 15th January 2024) List of creditors as on: 30.12.2024

List of Operational Creditors (Government Dues)

(in Rs.)

SI No.	Details of Claimant			Details of Claim received		Details of Claim Admitted				Amount t of any Mutual	Amount of claim	Amount of	
	Department	Government	Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC if applica ble		dues,	not admitted	claim under verification	Remarks if any
1	1 Commissioner, CGST & Central Excise Government		31-01-2024	20,24,926.00	-	Operational					20,24,926.00	-	
2	2 The Assistant Commissioner of GST & Central Excise, II-Division, Coimbatore. Government		13-03-2024	38,91,262.00	38,91,262.00	Operational	-	-	-	-	-	-	
3	3 DY. Commissioner of Income Tax, TDS Circle -74 (1) Government		13-09-2024	15,97,25,046.00	64,94,637.00	Operational	-	-	-	-	-	15,32,30,409.00	
4	4 ESI CORPORATAION Government		02-08-2024	14,09,802.00	-	Operational	-	-	-	-	14,09,802.00	-	
		Total		16,70,51,036.00	1,03,85,899.00	-	-	-	-	-	34,34,728.00	15,32,30,409.00	